

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A 385 of 1997 (UNLISTED)

Date of order : 18.9.97.

O.A. No. 599 of 1997

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

SUSHANTA KUMAR NANDY

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For the applicant(s) : Mr. R.K. De, counsel.

For the respondents : Ms. K. Banerjee, counsel.

O. R. D. E. R.

This M.A. has been filed to-day as an unlisted motion in connection with O.A. 599/97 which is also fixed for hearing to-day. Ms. K. Banerjee, ^{to 31.5.97} counsel, appearing for the respondents has filed the reply ^{to 31.5.97} to the petition. The petitioner, through this MA has submitted that he has retired on 31.5.97 but two days before his retirement, the Department issued charge-sheet against him and the DA proceedings is still to be concluded. He has submitted through the instant application that despite this fact, he has not been paid even the full amount of provisional pension and that GPF, Employees' Group Insurance and salary for the May, 1997. Ms. Banerjee, however, submits that she does not have full instructions why these amounts have been withheld.

On hearing both the parties, we dispose of the MA with the order that the respondents, within a month from the date of communication of this Order, shall release the provisional pension in favour of the petitioner. Full amount of provisional pension less whatever amount has been deducted, along with arrears of such pension be paid. Respondents shall also pay the entire amount of GPF and Group Insurance as due to the petitioner less the amount paid, if any, by the time mentioned herein. We, however, do not pass any order regarding the salary for the month of May '97

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For the applicant(s) :

For the respondents :

-: 2 :-

O R D E R from prepage.

at the moment.

OA is fixed for hearing on 16.1.98.

Leave be given to the petitioner to file rejoinder
in the meantime.

M.A. is accordingly disposed of.

Certified copy of the Order ~~will be sent to the parties~~ be
delivered to both the parties within 48 hours.

Mukherjee
(M.S. Mukherjee)
Member(A)

A.K.C.M.
(A.K. Chatterjee)
Vice-Chairman